

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

**DISTRICT AND SESSIONS JUDGES - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.**

ROC.NO.675/2020-B.SPL

NOTIFICATION NO.610-B.SPL

DATED:29.12.2020

The District and Sessions Judges mentioned in Column Number 2 are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

Sl. No.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HANDED OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	KUM. C.YAMINI, Special Judge for speedy trial of offences under the Protection of Children from Sexual Offences Act (POCSO) Court, Chittoor.	Prl. District and Sessions Judge, Nellore (post kept vacant)	VI Addl. District and Sessions Judge-cum-Special Court for trial of Offences against Women, Chittoor.	Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.
2.	SMT. C.SATYA VANI, Special Judge for speedy trial of offences under the Protection of Children from Sexual Offences Act (POCSO) Court, Kakinada, East Godavari District.	III Addl. District and Sessions Judge, Nellore (post kept vacant)	VI Addl. District and Sessions Judge, Kakinada, East Godavari District.	VIII Addl. District and Sessions Judge-cum-Special Court for trial of Offences against Women, Nellore.

The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, until further orders.

Note:

1. Officers shall get themselves relieved from their present posts on or before 05.01.2021 and join in their new posts on or before 12.01.2021 without fail.
2. Smt. C.Satya Vani, is not entitled to draw transfer grant/disturbance allowance, transfer T.A and other consequential benefits.
3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Principal District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
4. Officers who are under orders of transfer are hereby directed to inform the High Court the date of relieve in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
5. The order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the website is valid for relieving and joining duty.

Singh 29.12.20

**REGISTRAR (RECRUITMENT)  
FAC REGISTRAR (VIGILANCE)**

TO

1. The officers concerned.
2. The Incharge Officers concerned.
3. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's kind perusal)
4. The Registrar General and Other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload this Proceedings in the High Court's Website.
6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh.
7. The Member Secretary, A.P. State Legal Services Authority, Amaravati.
8. The Secretary, A.P. High Court Legal Services Committee, Amaravati.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Chittoor, East Godavari at Rajamahendravaram, Nellore,
10. **THE ADDL. DISTRICT AND SESSIONS JUDGES:**  
Chittoor, East Godavari at Rajamahendravaram, Nellore,
11. The Pay and Accounts Officer, Vijayawada at Ibrahimpatnam, Krishna District.
12. **THE DISTRICT TREASURY OFFICERS (with a request to communicate the same to the concerned Sub Treasury Officers)**  
Chittoor, East Godavari at Rajamahendravaram, Nellore,
13. **THE SECTION OFFICERS:**  
B.Section, D.II Section, Vigilance Cell, E.Section, Work Review Cell, O.P.Cell, D.Budget, Enquiry Cell, Computer Section, Special Officers Section, High Court of Andhra Pradesh, Amaravati.